

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/965(CHE)/2023

PETITION NUMBER : CP/729/IB/2018

**NAME OF THE APPLICANT : State of Tamil Nadu, Commercial Taxes
and Registration Department**

**NAME OF THE RESPONDENT(S) : P.Suresh Srinivasan (Liquidator) of
M/s Briar Knoll Mills Pvt Ltd and another**

UNDER SECTION : Sec 42 of IBC, 2016

ORDER

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant. None for the Respondent.

Reply not yet filed. Final opportunity to file reply within a week.

Liquidator is directed to be present in person during the next hearing.

List the Application for hearing on **05.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk